

INDIA NON JUDICIAL Government of Gujarat Certificate of Stamp Duty

Certificate No.

IN-GJ21038425615556U

Certificate Issued Date

09-Mar-2022 01:45 PM

Account Reference

IMPACC (AC)/ gj13287911/ RAJKOT/ GJ-RA

MAYANKBHAI PRABHASHANKAR TRIVEDI

Unique Doc. Reference

SUBIN-GJGJ1328791174763391653873U

Purchased by

Article 14 Bond

Description

DECLARATION

Consideration Price (Rs.)

Description of Document

, , , , , ,

(Zero)

First Party

MAYANKBHAI PRABHASHANKAR TRIVEDI

Second Party

Not Applicable

Stamp Duty Paid By

MAYANKBHAI PRABHASHANKAR TRIVEDI

Stamp Duty Amount(Rs.)

300

(Three Hundred only)





KC 0026201913

THE RESERVE TO SERVE TO SERVE

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding 1. The authenticity of this Stamp certificate and as available on the website / Mobile App renders it invalid.

The onus of checking the legitimacy is on the users of the certificate

In case of any discrepancy please inform the Competent Authority

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Dt. 08/03/2022

To, The Liquidator, CS Arvind Gaudana, Insolvency Professional 307, Ashirvad Paras Complex, Nr Prahladnagar Garden, Corporate Road, Satellite, Ahmedabad – 380015.

Government of Gujarat through Superintending Engineer Capital Project Circle, Dr. Jivraj Mehta Bhavan, Old Sachivalaya, Gandhinagar - 382 030.

Subject: Submission of claim in respect of the liquidation of Gujarat State Construction Corporation Limited under the Insolvency and Bankruptcy Code, 2016.

Government of Gujarat through Superintending Engineer Capital Project Circle, Dr. Jivraj Mehta Bhavan, Old Sachivalaya, Gandhinagar - 382 030, hereby submits this proof of claim in respect of the liquidation of Gujarat State Construction Corporation Limited. The details for the same are set out below:

	Relevant Particulars	Government of Gujarat
	Name of the financial creditor (If an incorporated body provide Identification number and proof of Incorporation, if a partnership or Individual provide identification Records*	(State Government)
2.	Address and email address of the financial creditor for correspondence	Superintending Engineer Capital Project Circle, Dr. Jivraj Mehta Bhavan, Old Sachivalaya, Gandhinagar - 382 030
		Email:
3.	Total amount of claim, including any Interest, as at the liquidation Commencement date and details of Nature of claim (whether term loan,	
	Secured, unsecured)	Total - Rs. 58,19,93,531/- Provisional Balance Sheet of
4.	Details of documents by reference to which the debt can be substantiated	the Corporation as on 31-03- 2020 and State Government orders for loan
5.	Details of any order of a court of Tribunal that has adjudicated on the Non-payment of debt	
6.	Details of how and when debt incurred	The loan have been given by Govt of Gujarat for the project and reliving the employees under Voluntary Retirement Scheme. Copy Enclosed.
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off agains the claim	
8.	Details of any security held, the value of the security, and the date it was given	
	Whether Security Interest Relinquished	No
O.A	I W HELLE DEVILLE HILLION TOTAL STORY	- vvv
8A 9.	Details of any Assignment or Transfer of Debt in his favour Details of the bank account to which the financial creditor's share of the	NIL

Relevant Particulars proceeds of liquidation can be transferred 11. List of documents attached to this claim in order to prove the existence and AS PER ANNEXURE A. non-payment of claim due to the financial creditor Name: MP TRIVEDI Sup. Engineer, Capital Project Circle, Dr. Jivraj Mehta Bhavan, Old Sachivalya, Block No. 11/2, Gandhinagar.

Dr. Jivraj Mehta Bhavan, Old Sachivalya, Block No. 11/2, Gandhinagar.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, M P Trivedi, officer of Government of Gujarat, acting as authorized representative of Financial creditor of the Corporate Debtor authorized vide NCLT, Ahmedabad Bench order dated 16/08/2021 currently residing at Rajkot Panchanyat (R & B) Circle-2, Rajkot Near Gas ford Cinema, Triconbagh, Rajkot, do hereby declare and state as follows: -

- 1. The above named corporate debtor was, at the liquidation commencement date, that is, the 02nd day of March 2022, actually indebted to me in sum of Rs. 58,19,93,531/- including interest.
- In respect of my claim of the said sum or any part thereof, I have relied on the documents specified
- Provisional Balance Sheet of the Corporation as on 31-03-2020 and State Government orders for loan. 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- 4. In respect of the said sum or any part thereof, I have not, nor have my partner, or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any
 - manner of satisfaction or security whatsoever, save and except the following: NIL [Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

_ day, the Mards day Solemnly, affirmed at 2022

Before me,

Notary / Oath Commissioner.

. Superiolendinghatingineer, Panchayat (R. & B.) Circle No. 2,

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 11 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed

VERIFICATION





Thudi